

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2001
ANSWERED ON:05.08.2010
JUTE MILLS
Ramasubbu Shri S.

Will the Minister of TEXTILES be pleased to state:

- (a) whether jute mills in the country which had undergone sluggish growth in the last few years have been revived;
- (b) if so, the details thereof;
- (c) the details of jute production and export of jute and jute products during the each of the last three years and the current year;
- (d) whether the Government is aware of the report that jute mill owners are not paying adequate salaries/wages to the employees in the jute industry;
- (e) if so, the action taken by the Government to protect the interests of the workers; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

(a) to (c) : The production and export of jute & jute goods in the past three years has been as follows:

Year	Raw-jute Lakh(MT)	Jute Goods (Lakh MT)	Growth in
	Production	Exports	Production Exports production of jute goods
2007-08	17.82	Negligible	17.76 2.04 31%
2008-09	14.76	Negligible	16.34 2.00 -8%
2009-10	16.20	0.36	13.23 1.10 -19%
2010-11	19.26	Not available	3.92 Not 12% (Compared (Projected) available (April-June) available to April-June in 09-10)

The production of jute products depends upon a number of factors, such as production/ availability of raw jute, demand for jute products as well as labour situation in West Bengal.

The decline in production and exports (of jute goods) in 08-09 and 09-10 can be attributed to (i) decline in production of raw jute in these years and (ii) 18 days strike in December 2008 and 61 days strike during December 2009 -February 2010 in the mills in West Bengal. On both the occasions, it took almost 2 weeks to resume production after the closure of the strike.

Although, in the current year (2010-11), the raw jute production has been estimated to rise to 19.26 lakh MT and also, in the first quarter (April-June) the production of jute goods has shown a growth, it may be too early to assess if revival has taken place.

- (d) : Government is not aware of any such report.
- (e) : Does not arise in view of above.
- (f) : The implementation of proper wage in the industry is the jurisdiction of the concerned State Governments.